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Title: Need to take steps to introduce Professional Court Management and Time Management System to improve the functioning of the Judicial system.

PROF. RICHARD HAY (NOMINATED): Madam Speaker, in our country, delay in providing justice is the order of the day as Judiciary denies justice due to delay symptom across the Judiciary. In such a situation, according to several studies, the under-privileged suffer the most. I urge upon the Government of India to take steps to introduce Professional Court Management and Time Management System to improve the functioning of the judicial system.

Thank you.

माननीय अरेयक्ष :

*m02 कुंवर पुष्पेन्द्र सिंह चन्देल को प्रो. रिचर्ड हे द्वारा उठाए गए विषय के साथ संबद्ध करने की अनुमति प्रदान की जाती है।